

NO. GJ/NGT/REPORT/5129

Dt: 30/12/2024

To,

Registrar,

NGT Pune(WZ) Bench.

Sub :- Collector's Second Report for OA No. 128 of 2023 (WZ)

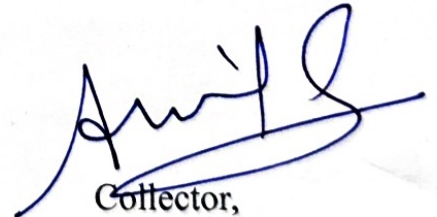
(Earlier LP No. 03/2023 (WZ))

Ref. :- 1) Hon. NGT order date of hearing 09/12/2024.

2) Notice to Ms. Jay Khodiyar Enterprise by NGT Pune (WZ)  
Bench.

Sir,

As per Ref.No.1 order of Hon. NGT, Team of District Collector (Geologist Junagadh's Team) has visited Jay Khodiyar Enterprise mine, Address of lease is true but they could not find any person at there. The lease is abandoned by lease holder. There for they have pasted such notice on boundary pillar of that lease. GPS Photographs and video of this work are attached with this. We have also sent this notice to partner of Jay Khodiyar Enterprise of his office address to Ahmedabad. This is for your kind information.



Collector,  
Junagadh

Attachment:

As mention in report

Item No.2

(Pune Bench)

**BEFORE THE NATIONAL GREEN TRIBUNAL  
WESTERN ZONE BENCH, PUNE**

[Through Physical Hearing (With Hybrid Option)]

ORIGINAL APPLICATION NO. 128 OF 2023 (WZ)

[Earlier L.P. No. 03/2023 (WZ)]

Nileshbhai Lakhabhai Gareniya

Applicant

V/s.

The Collector, Junagadh & Ors.

Respondents

Date of hearing : 09.12.2024

**CORAM: HON'BLE MR. JUSTICE ARUN KUMAR TYAGI, JUDICIAL MEMBER  
HON'BLE DR. VIJAY KULKARNI, EXPERT MEMBER**

Applicant: None for the applicant.

Respondents: Ms. Reshma Mutha, Adv. and Mr. Parth Bhatt for R-1  
District Collector, Junagarh

Mr. Maulik Nanavati, Adv. for R-3 GPCB and R-4  
SEIAA, Gujarat.

**ORDER**

1. Mr. Nileshbhai Lakhabhai Gareniya has sent the letter petition no. 03/2023 to this Tribunal on which vide order dated 07.07.2023 this Tribunal sought report from the District Collector, Junagarh.

2. In compliance thereof the District Collector, Junagarh has submitted report dated 31.07.2024.

3. Notice was sent to respondent no. 2 by Registered Post and has been received back unserved with insufficient address report.

4. Notice be again issued to respondent no. 2 and notice be served on respondent no. 2 through the District Collector, Junagarh. For this purpose notice issued be sent to the District Collector, Junagarh by email for taking print thereof and serving the same on respondent no. 2-Project Proponent within fifteen days and to submit his report to this Tribunal within next three days thereafter.
5. Learned Counsel for respondent no. 3-GPCB and respondent no. 4-SEIAA, Gujarat has submitted that report has been filed today morning by respondent no. 4-SEIAA, Gujarat but the same has not been placed on record. The Registry is directed to verify this fact and place the report in record on such verification.
6. Learned Counsel for respondent no. 3-GPCB and respondent no. 4-SEIAA, Gujarat seeks time for filing response on behalf of respondent no. 3-GPCB.
7. Response on behalf of respondents no. 2 and 3 may be filed at least one week before the date of hearing fixed.
8. List on 03.01.2025 for further consideration.

Arun Kumar Tyagi, JM

Dr. Vijay Kulkarni, EM

December 09<sup>th</sup>, 2024  
O.A. No. 128/2023  
AG

RPAD/DASTI

**BEFORE THE NATIONAL GREEN TRIBUNAL  
WESTERN ZONE BENCH, PUNE**

**ORIGINAL APPLICATION NO. 128/2023 WZ**

**NILESHBHAI LAKHANBHAI GARENIYA**

**V/S**

**THE COLLECTOR, JUNAGADH & ORS**

To,

1. **M/S. JAY LHODIYAR ENTERPRISE,**  
Plot No. 355/4, 136/4/1, 136/4/2, 136/4/3,  
Paiki, Malia-Hatina-362245,  
Tal. Malia, Dist. Junagadh.  
Phone : NA  
E-mail- NA

Respondent No.2

**NOTICE**

1. The above titled Original Application is posted for hearing on **03.01.2025** at 10.30 AM through Video Conferencing before The National Green Tribunal, Western Zone Bench, Pune.

2. Please note that you shall make yourself available, or represent through authorized legal representative, on the date and place indicated herein above, in default, the said Original Application will be heard and determined in your absence.

3. Whereas the Hon'ble National Green Tribunal (WZ), Pune vide order dt. 9.12.2024 has passed the following order:

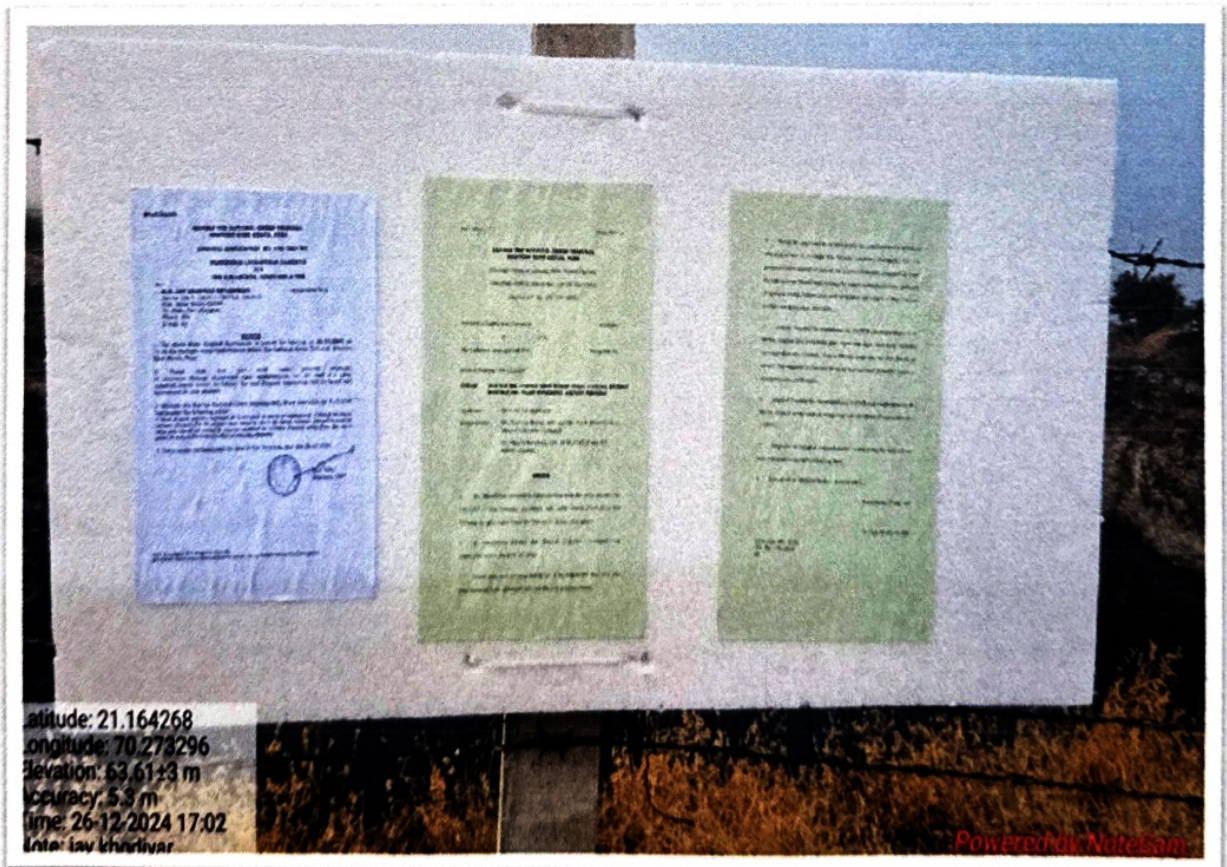
*4. Notice be again issued to respondent no. 2 and notice be served on respondent no. 2 through the District Collector, Junagarh. For this purpose notice issued be sent to the District Collector, Junagarh by email for taking print thereof and serving the same on respondent no. 2-Project Proponent within fifteen days and to submit his report to this Tribunal within next three days thereafter.*

3. Given under my hand and the seal of this Tribunal, this the 26.12.2024



(S.S.OZA)  
Registrar, NGT

Field Photograph of Jay Khodiyar Enterprise Lease At. Malita-Hatina. Dt.26/12/2024



મોઢે- માળીયા (હાટીના)

તા- માળીયા (હાટીના)

જી- જુનાગઢ

તા- 26/12/2024

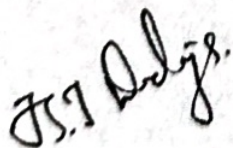
સમય - 17:20

સ્વ-સેવકામ

આજરોજ લુપ્તરશાસ્ત્રીકી, લુપ્તરવિતાન અને ખાલજ્યાલું, જુનાગઢની તપાસદીમ ઢારા માળીયા હાટીના તાલુકાના મોઢે- માળીયા હાટીનામાં આવેલ જય ખોડીયાર એન્ટરપ્રાઇઝના નામની ક્વોરીલીજમાં લોડીસની બજવણી અર્થે આવેલ.

આજરોજ લુપ્તરશાસ્ત્રીકી લુપ્તરવિતાન અને ખાલજ્યાલું, જુનાગઢની તપાસદીમ ઢારા માળીયા-હાટીના તાલુકાના મોઢે- માળીયા હાટીનાના સર્વે નં- 355/4 & 136/4 P1 ના અસ્તાર 02-56-96 હેક્ટરમાં આવેલ જય ખોડીયાર એન્ટરપ્રાઇઝના નામની બ્લેકટ્રેપ ખાલજી ક્વોરીલીજમાં નામ. નેરાનલ ઝીન ટીબ્યુનલ (લેસ્ટર્ન જીન, પુણે બેચ) ની તા- 26/12/2024 ની ઇસ્યુ કરેલ નોટીસ ની કબજૂ બજવણી અર્થે આવેલ. મદરડું વિસ્તારમાં તપાસ કરતાં મદરડું ક્વોરીલીજ માં હાલ પાળી ભરાઈ જવાના લીધે ખાલજામ બંધ હાલતમાં મેવા મળેલ હેલિપ્લ સ્થળ પર કોઇપણ પુકારના વાલન/મરીનરી મેવા મળેલ નથી કે અખળ પર કે અખમયામ લાજ દામક કે તેઓના કોઈ જવાબદાર પુલિભથી કે અન્ય કોઈ ઇમમ હાજર મેવા મળેલ નથી. જેથી નામ. નેરાનલ ઝીન ટીબ્યુનલ (લેસ્ટર્ન જીન, પુણે બેચ) ની તા- 26/12/2024 ની જય ખોડીયાર એન્ટરપ્રાઇઝ નામની ક્વોરીલીજના માલિકને બજવણી કરવાની નોટીસ કે જેમાં મદર લાજદારકકીને O.A. NO. 128/2023 ખંડ અન્યથે તા- 03/01/2025 ના 10:30 AM સમયે વિડીયો કોન્ફરન્સના માધ્યમ થી નામ. નેરાનલ ઝીન ટીબ્યુનલમાં હાજર રહેવા જલાવેલ છે તે નોટીસ તથા તા- 09/12/2024 નો નામ. નેરાનલ ઝીન ટીબ્યુનલનો હુકમ મદર ક્વોરીલીજની ફરતે કરેલ ક્રેન્સીંગના પોલ પર મોંઢાડીને સરજતાથી લોચી શાયય લેવી રીતે લગાવેલ છે. મદરડું અખળ મિચલિની કોલોગારી, વિડીયોગારી તેજક વપડ કોડીનેરમ તપાસદીમ ઢારા લેવામાં આવેલ છે. તેજક મદરડું લાજ પર કે ખાસપામ કોઈ ઇમમમળી આવેલ ના લોચ જેથી સ્વ-સેવકામૂ કરવાની ફરજ પડેલ છે.

આમ, ઉપરોક્ત દર્શાવેલ તમામ વિગતો આચી તેજક સરી ગોઈ કે અમો લાંચી, લપાચી, સર્વેની મદમતીથી નીચે મલોજા કરી આપીચો હીચો.



સેવકી ઇમ.  
જુનાગઢ



માખન મુખયાઇવલ  
જુનાગઢ